

(b) if so, whether there will be re-trenchment in the existing staff of the National Seeds Corporation; and

(c) if answer to (a) and (b) are in the affirmative, whether this could hamper the production of the high yielding varieties of quality seeds and increase the cost of seeds?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) There is no proposal to wind up the National Seeds Corporation. However, because of the establishment of State Seed Corporations in the joint Sector, both will have a complementary role.

(b) An exercise is being made to ascertain if any staff would be rendered surplus; if so, how much.

(c) The production of high yielding varieties of seeds would not be hampered; on the contrary larger quantities of seeds at competitive cost would be available to farmers.

Storage Capacity for Grains

***102. SHRI R. KOLANTHAIVELU:** Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether Government propose to secure a World Bank loan equivalent to Rs. 200 crore for building additional storage capacity for grains; if so, the conditions for grant of such a loan and the additional capacity envisaged; and

(b) the time by which the loan will materialise and additional capacity built up?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) Government have requested for World Bank assistance in respect of a project for construction of an additional

storage capacity of 3.2 million tonnes and also for pilot study of bulk handling, training etc., at an estimated cost of Rs. 149.2 crores. Part of this amount is expected to be provided by the World Bank. The details about the conditions of loan etc., will be available only after final negotiations are held with the Bank and a decision taken.

(b) According to present indications, the loan is likely to materialise by the end of 1977 and the additional capacity is expected to be completed by 1980-81.

Grants to Private Institutions and Schools in Delhi

***103. SHRI SUSHIL KUMAR DHARA:** Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) up to what extent of percentage, grants are given to the private educational institutions in Delhi and New Delhi; and

(b) in the case of the amounts of the grants being given is near about 100 per cent, what are the reasons that the private institutions and schools are not nationalised or their management taken over by Delhi Administration?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) As per provisions of the Delhi School Education Act and Rules, 1973, the grant-in-aid is paid to the recognised private educational institutions in Delhi and New Delhi to the extent of 95 per cent of the recurring expenditure and 62.2/3 per cent of non-recurring expenditure, viz. purchase of furniture, building etc.

(b) Voluntary effort in the field of Education should be encouraged. As